

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 581/(MAH)/2017
CA No.

CORAM: Present: Ms. INA MALHOTRA
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.06.2017

NAME OF THE PARTIES: Punit Pawankumar Agarwal
V/s.
A & A Shelters Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
5	R. R. Varma /b. A.M. Sarangi Adv. for Petitioners		

ORDER

TCP No. 581/I&BP/NCLT/MB/MAH/2017

No steps have been taken by the Petitioner to file Form-5. He prays for more time as there could be an extension by the Ministry of Corporate Affairs to enable the parties to file the same. At his request, adjourned to 2nd August 2017.

Sd/-
Ina Malhotra
Member (Judicial)